

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No.130 of 2017 (SZ)**

**Applicant(s)**

M/s.Rainbow Industries  
No.22/1, Patha Kunkam Village  
Laveru Mandal  
Srikakulam District

Vs.

**Respondent(s)**

State of Andhra Pradesh  
rep. by its Principal Secretary  
Environment, Forest, Science and  
Technology, Secretariat,  
Amaravathi, Guntur District and others

**Legal Practitioners for Applicant(s)**

M/s.P.Venkaiah Naidu & Associates

**Legal Practitioners for Respondents**

Mr.T.Sai Krishnan for R2 to R4  
Mr. G. Ramesh Babu,  
V.B. Subramanyam and  
W.V.B. Shravan for R5

Note of the Registry	Orders of the Tribunal
Order No. 1	<p>Date: 02.08.17</p> <p style="text-align: center;">Applicant and counsel not present. R2 to R5 counsel present. R5 vakalat represented. R1 MoA filed. R5 filed reply. For filing reply of R1 to R4 call on 18.08.2017.</p> <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>